

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 11.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/140/2016

NAME OF THE PETITIONER(S)

: S. Reha Banu

NAME OF THE RESPONDENT(S)

: M/s Green House Promoters P. Ltd &8 others

UNDER SECTION

: 397/398 and 237

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P.R. Vandana for Anizuelli Krishnan

Counsel for R5-R9

Landenade

Deepa M.

for Adv. B. Shanaraj

3, P. Jaya Pradcash Concesy for

Petitions

ORDER

Mr. P. Jayaprakash, Counsel for Petitioner present. Ms. M. Deepa, Counsel for R1 to R4 and Ms. P.R. Vandana, Counsel for R5 to R9 present. Counsel for petitioner had mooted a proposal for purchase of shares. Counsel for respondents prayed time for making submissions in this regard. At request, time is enlarged. Put up on 06.09.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)